

जा रही हों तो वह उसके भागे जाना चाहे।

(व्यवधान)

अध्यक्ष महोदय : अपना बन्दोबस्त हमें करना है। हमारे आदमी जो बन्दोबस्त कर रहे हैं...

श्री अटल बिहारी वाजपेयी : श्री बूटा सिंह जी ने जो कहा है, क्या वह रिकार्ड पर जायेगा ?

(व्यवधान)

अध्यक्ष महोदय : मेरी परमीशन के बगैर कोई बात रिकार्ड पर नहीं जाती।

(व्यवधान)

अध्यक्ष महोदय : मैंने कहा कि मेरी बगैर परमीशन कुछ नहीं लिखा जाता।

(व्यवधान)

We should take it in our stride.

हो रहा है,

it is being considered.

श्री हेमवती मन्डन बहुगुणा (गढ़वाल) : प्रभो कंसीडर ही हो रहा है ?

(व्यवधान)

श्री हरिकेश बहादुर : हमारे क्षेत्र में बेशक से बहुत से लोग मर रहे हैं।

अध्यक्ष महोदय : भाग लिखकर दीजिए हो जाएगा।

श्री हरिकेश बहादुर : वहाँ पर टीम भेजिये।

अध्यक्ष महोदय : लिखकर दें।

12-15 hrs.

PAPERS LAID ON THE TABLE

Notification under Indian Railways Act

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOUDHURY) : I beg to lay on the Table, a copy of the Railway Accidents (Compensation) (Amendment) Rules, 1984 (Hindi and English versions) published in Notification No. S.O. 171 (E) in Gazette of India dated the 20th March, 1984, under sub-section (3) of section 82J of the Indian Railway Act, 1980.

[Placed in Library, See No. LT-8138/84]

Review on and Annual Report of National Textiles Corporation, Ltd., New Delhi for 1982-83

THE MINISTER OF COMMERCE AND OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRATAP SINGH) ; I beg to lay on the Table, a copy of each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(1) Review by the Government on the working of the National Textile Corporation Limited, New Delhi, for the year 1982-83 and of its nine Subsidiary Corporations for the year 1981-82 and 1982-83.

(2) Annual Report of the National Textile Corporation Limited, New Delhi, for the year 1982-83 alongwith Audited Accounts and the comments of the Comptroller and Auditor General thereon and of its

nine Subsidiary Corporation for the year 1981-82 and 1982-83.

[Placed in Library. See No. LT-8139/84]

Annual Accounts of and Audit Report etc. on Central Institute of Higher Tibetan Studies, Varanasi for 1982-83

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : I beg to lay on the Table—

(1) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Higher Tibetan Studies, Varanasi, for the year 1982-83 together with Audit Report thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-8140/84]

Annual Report of and Review on Central Council for Research in Homoeopathy, New Delhi, for 1982-83, Statement re. delay in laying Annual Accounts of I. C. M. R., New Delhi and Annual Report etc. of International Institute for Population Studies, Bombay for 1982-83 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Homoeopathy, New Delhi, for the year 1982-83, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Homoeopathy, New Delhi for the year 1982-83.

[Placed in Library. See No. LT-8141/84]

(2) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Indian Council of Medical Research, New Delhi, for the year 1982-83 within stipulated period of nine months after the close of the Accounting year.

[Placed in Library. See No. LT-8142/84]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the International Institute for Population Studies, Bombay, for the year 1982-83-

(ii) A copy of the Annual Accounts (Hindi and English versions) of the International Institute for Population Studies, Bombay for the year 1982-83 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the International Institute for Population Studies, Bombay, for the year 1982-83.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the paper mentioned at (3) above.

[Placed in Library. See No. LT-8143/84]

Notifications under Customs Act and under Central Excise Rules

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA) : I beg to lay on the Table :—

(1) A copy of each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—